

Annual Plan for 1978-79 have already been announced by the Finance Minister in his Budget speech on 28th February, 1978. As indicated therein, the Annual Plan for 1978-79 has been drawn up pending the finalisation of the new Five Year Plan for 1978-83 and reflects the Government's commitment to a new agriculture-oriented and employment-intensive strategy for development. The total outlay on the Annual Plans of the Centre, States and Union Territories will be Rs. 11,649 crores as against Rs. 9,960 crores in 1977-78. This represents an increase of 17 per cent.

High Powered Commission for the Reorganisation of Ordnance Industry

*210. SHRI SHYAM SUNDAR GUPTA:

SHRI SHANKERSINHJI VAGHELA:

Will the Minister of DEFENCE be pleased to state:

(a) whether a High Powered Commission headed by Mr. G. V. Rajadhyaksha has been constituted by Government to submit its report into the reorganisation of Ordnance Industry in the country;

(b) if so, names and number of the Members of the Commission;

(c) the terms of reference of the Commission; and

(d) the time by which, the Commission will submit its report to Government?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) A Committee had been appointed in August, 1975 to look into the working of Ordnance Factories

(b) The names are —

(1) Shri V. G. Rajadhyaksha, Member, Planning Commission, (Chairman).

(2) Shri V. Krishnamurthy, Secretary, Deptt. of Heavy Industry,

(3) Shri S. Banerji, Secretary, Department of Defence Production.

(4) Dr. A. Ramachandran, Secretary, Department of Science and Technology.

(5) Shri J. P. Kacker, Financial Adviser (Defence Services) Ministry of Finance.

(6) Dr. S. Bhattacharya, Director General, Ordnance Factories.

(c) The terms of reference are:—

(i) To consider the slippages in respect of major items of production;

(ii) To suggest remedial measures to prevent production slippages in future;

(iii) To avoid delays in establishing production of new items and augmentation of capacity where necessary;

(iv) To examine the existing working of the DGOF's Organisation and the Factories and suggest suitable reorganisation and restructuring;

(v) Any other item which the Committee may like to consider.

(d) The Committee proposes to submit an interim report by April, 1978 and its final report by October, 1978.

आकाशवाणी के नागपुर केन्द्र से "संसद् समीक्षा" का प्रसारण

* 211. श्री सुभाष ब्राह्मण : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का आकाशवाणी के नागपुर केन्द्र से "संसद्समीक्षा" कार्यक्रम प्रसारण करने का विचार है;

(ख) यदि हाँ, तो कब तक ; और

(ग) इस समय देश में आकाशवाणी के कितने केन्द्र "ससद् समीक्षा" का प्रसारण कर रहे हैं ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण भट्टराणी) (क) 'ससद् समीक्षा' और 'टुडे इन पार्लियामेंट' एक ही समय पर प्रसारित की जाती है। नागपुर जैसे एक चैनल वाले केन्द्र के लिए दोनों कार्यक्रमों को रिले करना संभव नहीं है। नागपुर केन्द्र 'टुडे इन पार्लियामेंट' रिले कर रहा है। आकाशवाणी के उन केन्द्रों में 'ससद् समीक्षा' रिले करने का कोई प्रस्ताव नहीं है।

(ख) प्रश्न नहीं उठता।

(ग) 36 केन्द्र 'ससद् समीक्षा' को रिले करने हैं।

Opening of the Farakka Navigation Canal

*212 SHRI SHYAMAPRASANNA BHATTACHARYYA Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether Government are considering to open up the Farakka Navigation Canal and Calcutta-Farakka-Buxar commercial steamer service on a regular basis as recommended by Inland Water Transport Committee in 1970,

(b) if not the reasons thereof

(c) if so when, and

(d) the reasons of this delay of over 7 years into implementing it?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) (a) to (d) The navigation Canal along with the connected locks at Farakka is still under construction. The question of opening up of the Navigation Canal and operation of Calcutta-Farakka-Buxar commercial steamer service on a regular basis will arise

only after the navigation canal and the locks at Farakka are completed.

Rehabilitation of Workers of Dry Dock Project

*213 SHRI DAYA RAM SHAKYA Will the Minister of DEFENCE be pleased to state

(a) whether Government have decided in principle to rehabilitate workers of Dry Dock who have been working in the Dry Dock Project under MES for the last few years,

(b) whether the instructions were issued to Naval Dock Yard Visakhapatnam to absorb workers,

(c) whether these have not yet been implemented,

(d) whether the Naval Dock Yard have not been intimated their deficiencies to the Adjutant General's Branch Army Headquarters for filling up the vacancies and they are resorting to local recruitment on casual basis and

(e) if so the reasons therefor and immediate efforts to be made to rehabilitate these personnel in the Naval Dockyard on any such scheme?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) to (e) 1055 unskilled and 409 skilled workers were engaged on contract basis by the MES for the Dry Dock Project in Visakhapatnam. Although there was no contractual obligation on the part of Government to provide continued employment to these workers, it was decided in July 1977 on humanitarian grounds and as a special case to absorb suitable surplus personnel in equivalent or lower posts in the Naval Dockyard in Visakhapatnam or other Defence Establishments subject to certain conditions of eligibility. As a result, the Flag Officer Commanding-in-Chief Eastern Naval Command, as